

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4135/2024 BLAPL/1528/2024	SK. AZAD VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPECIAL CRIME UNIT /14 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000576/2023
2	D-BLAPL/5290/2024 BLAPL/1529/2024	PRAMOD DAS VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	INFOVALLY UPD BHUBANESWAR /19 /2023 JMFC, JATNI(Khordha) GR/0000042/2024
3	D-BLAPL/5452/2024 BLAPL/1530/2024	RANJAN PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /544 /2023 ADJ,KODALA(Ganjam) Spl/0000004/2023
4	D-BLAPL/5529/2024 BLAPL/1531/2024	GANESWAR SAHU @ SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	FATEGARH /206 /2020 A.D.J.,NAYAGARH(Nayagarh) ST/0000026/2022
5	D-BLAPL/5531/2024 BLAPL/1532/2024	TANU CHANDRA RATIE @ RATEI VS STATE OF ODISHA	DEVASHIS PANDA VS	TITILAGARH /268 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000073/2023
6	D-BLAPL/5539/2024 BLAPL/1533/2024	SAMIM ISLAM @ SAMIM SHAIKH VS STATE OF ODISHA	MANORANJAN DAS VS	SPL.TASK FORCE /24 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001729/2023
7	D-BLAPL/5744/2024 BLAPL/1534/2024	ASIF KHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHURDA MODEL /532 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000088/2023
8	D-BLAPL/5757/2024 BLAPL/1535/2024	AJAYA SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	TANGI (KHURDA) /845 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000127/2023
9	D-BLAPL/5759/2024 BLAPL/1536/2024	SANKAR PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	TANGI (KHURDA) /845 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000127/2023
10	D-BLAPL/5792/2024 BLAPL/1537/2024	DEEPAK MUNI @ DIPAK MUNI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 DISTRICT & SESSIONS JUDGE,BERHAMPURE 2(A)CC/0000001/2024
11	D-BLAPL/4186/2024 BLAPL/1538/2024	SHANKAR ROUT VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /242 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000090/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/5721/2024 BLAPL/1539/2024	BELESWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /291 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000944/2023
13	D-BLAPL/4525/2024 BLAPL/1540/2024	MANTU BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /330 /2023 DISTRICT & SESSIONS JUDGE,BOUDH() ST/0000066/2023
14	D-BLAPL/4762/2024 BLAPL/1541/2024	BIKASH CHANDRA PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPECIAL CRIME UNIT /10 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001157/2023
15	D-BLAPL/5722/2024 BLAPL/1542/2024	CHANDAN NAYAK @ BALUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /11 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000122/2023
16	D-BLAPL/5724/2024 BLAPL/1543/2024	GAGAN NAIK @ MAJHI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /248 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0000719/2023
17	D-BLAPL/5727/2024 BLAPL/1544/2024	RAJESH CHANDRA SAHU @ SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JU 2(A)CC/0000003/2024
18	D-BLAPL/5506/2024 BLAPL/1545/2024	AWAZ MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /139 /2022 A.D.J,PATNAGARH(Balangir) SC/0000007/2023
19	D-BLAPL/5751/2024 BLAPL/1546/2024	ANITA PANDA VS STATE OF ODISHA	S.S.RAY (2) VS	TANGI (KHURDA) /845 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khor) TR/0000127/2023
20	D-BLAPL/5791/2024 BLAPL/1547/2024	RAJ @ PANCHANAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /40 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000001/2024
21	D-BLAPL/5508/2024 BLAPL/1548/2024	BANAMALI ACHARYA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /47 /2023 A.D.J.,NAYAGARH(Nayagarh) ST/0000137/2023
22	D-BLAPL/5793/2024 BLAPL/1549/2024	DEBRAJ PUNGI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ANGUL TOWN /161 /2010 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) CT/0000692/2010
23	D-BLAPL/5516/2024	PANCHU PRADHAN	PRAJIT KUMAR PRADHAN	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1550/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,ANGUL(Anugul) Spl/000023/2015
24	D-BLAPL/5794/2024 BLAPL/1551/2024	RAM NATH ROY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /407 /2023 DISTRICT & SESSIONS JUDGE,JEYPORE TR/000098/2023
25	D-BLAPL/5805/2024 BLAPL/1552/2024	BABUL @ JAGA PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY VS	CHHENDIPADA /481 /2023 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001122/2023
26	D-BLAPL/5808/2024 BLAPL/1553/2024	HARISANKAR BEHERADALAI @ BHUTULU VS STATE OF ODISHA	SIDHARTHA DAS VS	TUMUDIBANDHA /137 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/000074/2023
27	D-BLAPL/5519/2024 BLAPL/1554/2024	TIRUPATI KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /127 /2021 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000914/2021
28	D-BLAPL/5829/2024 BLAPL/1555/2024	BHRAMARA PANDI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /482 /2023 ADJ,KODALA(Ganjam) ST/0000038/2024
29	D-BLAPL/5524/2024 BLAPL/1556/2024	S. SAI KUMAR @ SAIKUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /184 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000161/2023
30	D-BLAPL/3753/2024 BLAPL/1557/2024	MITHILESH TIWARI VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /201 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000070/2021
31	D-BLAPL/4118/2024 BLAPL/1558/2024	PANCHANAN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /94 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000111/2023
32	D-BLAPL/5704/2024 BLAPL/1559/2024	BAPU @ HRUSIKESH BEHERA VS STATE OF ODISHA	BASUDEV PUJARI VS	BANSADA /106 /2022 DISTRICT & SESSIONS JUDGE,BHADRAKALINGAR ST/0000178/2022
33	D-BLAPL/5719/2024 BLAPL/1560/2024	FARUK KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /11 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000122/2023
34	D-BLAPL/5784/2024 BLAPL/1561/2024	BHAGIRATHI DAS VS	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /3 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/5465/2024 BLAPL/1562/2024	STATE OF ODISHA MADIA TRINATH@ M. TRINATH RAO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	GR/000003/2024 GURANDI /102 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000794/2023
36	D-BLAPL/4061/2024 BLAPL/1563/2024	RANJAN BHOI VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	/ /0 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000464/2023
37	D-BLAPL/5510/2024 BLAPL/1564/2024	BALA @ BALARAM DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /103 /2009 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000791/2009
38	D-BLAPL/4343/2024 BLAPL/1565/2024	KISHORE CHANDRA APATA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	LAXMISAGAR P.S. /489 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001163/2023
39	D-BLAPL/4760/2024 BLAPL/1566/2024	SUKANTI SETHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	JHARSUGUDA /644 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002526/2023
40	D-BLAPL/4792/2024 BLAPL/1567/2024	SHIBA SAHU VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	BOUDH /299 /2023 DISTRICT & SESSIONS JUDGE,BOUDH(Kandhamar) ST/0000004/2024
41	D-BLAPL/4835/2024 BLAPL/1568/2024	PAPU @ SIDHARTHA SAMARTHA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	PURI SADAR /295 /2023 NYAYADHIKARI,PURI(Puri) GR/0000599/2023
42	D-BLAPL/5579/2024 BLAPL/1569/2024	SAROJ KUMAR JAYASWAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000011/2023
43	D-BLAPL/4998/2024 BLAPL/1570/2024	GHANA NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LANJIGARH /43 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kandhamar) Spl/0000052/2023
44	D-BLAPL/5688/2024 BLAPL/1571/2024	KAIRA SOY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SARAT /7 /2023 AD HOC ADDL.SSESSIONS JUDGE (FTSC) ST/0000149/2023
45	D-BLAPL/5076/2024 BLAPL/1572/2024	SHRISANT KUMAR VS STATE OF ODISHA	YASOBANT DAS VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000058/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/5716/2024 BLAPL/1573/2024	SADHABA DAS VS STATE OF ODISHA	DILIP KUMAR PATTANAYAK VS	BASTA /154 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000343/2023
47	D-BLAPL/5769/2024 BLAPL/1574/2024	BIJU @ ANANTA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /489 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000673/2023
48	D-BLAPL/5199/2024 BLAPL/1575/2024	DEEPA KUMAR BEHERA @ DIPU BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPTRA VS	BAMBARI /196 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000905/2023
49	D-BLAPL/5788/2024 BLAPL/1576/2024	PRADEEP KUMAR SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /407 /2023 DISTRICT & SESIONS JUDGE,JEYPORE TR/0000098/2023
50	D-BLAPL/5790/2024 BLAPL/1577/2024	NIRA SIKARI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /878 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0003110/2023
51	D-BLAPL/5816/2024 BLAPL/1578/2024	BALABHADRA KARNA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /188 /2023 ADDL.SESION JUDGE CUM SPL.JUDGE ST/0000058/2023
52	D-BLAPL/2448/2024 BLAPL/1579/2024	JAGANNATH JEE VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	SIMULIA /279 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Balesh TR/0000138/2023
53	D-CMP/6176/2024 CMP/158/2024	DEVAVRAT DEVESH VS SANDIPTA KUMAR HATI	VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001288/2023
54	D-CMP/4983/2024 CMP/159/2024	DEBIDARSHANI MISHRA @ RENUPRABHA DASH VS DEBAPRASAD MISHRA	SRIKANTA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001846/2019
55	D-CMP/6710/2024 CMP/160/2024	ORISSA RASHTRABHASA PARISHAD, PURI (GS-SASMITA NANDA SHARMA) VS ORISSA RASHTRABHASA PARISHAD, PURI	BIBEKANANDA BHUYAN VS	// 2ND A.D.J.,PURI(Puri) CVREV/0000002/2022
56	D-CMP/6716/2024 CMP/161/2024	ORISSA RASHTRABHASA PARISHAD, PURI (GS-SASMITA NANDA SHARMA) VS ORISSA RASHTRABHASA PARISHAD, PURI	BIBEKANANDA BHUYAN VS	// 2ND A.D.J.,PURI(Puri) CVREV/0000003/2022
57	D-CMP/6245/2024	MAHINDRA PRADHAN	DINESH KUMAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/162/2024	VS PERM SAGAR DHURUA	VS	CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) CS/0000115/2013
58	D-CMP/7399/2024 CMP/163/2024	PRAMOD KUMAR DASH VS HIMANSHU RAY	ARUN KUMAR BUDHIA VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR(Rajgangpur) CS/0000052/2022
59	D-CMP/4378/2024 CMP/164/2024	BENUDHAR MOHARANA VS RAJANI BEHERA	SATYAJIT MUKHARJEE VS	// 2ND ADJ,CUTTACK(Cuttack) Fao/0000075/2023
60	D-CMP/7591/2024 CMP/165/2024	SAILABALA SWAIN VS JYOTSNAMAYEE SWAIN	PITAMBAR BEHERA VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000032/2003
61	D-CMP/7201/2024 CMP/166/2024	HADIBANDHU BEHERA VS UDAYANATH BHATTA	SUBRATA MISHRA VS	// CIVIL JUDGE SR.DIVISION CUM A.S.J. NAYAGARH CS/0000137/2023
62	D-CONTC/8074/2024 CONTC/1226/2024	DR. L. KAVIN NILAVU VS PROF. DR. PADMALAYA DEVI, DEAN OF ACHARYA HAROIHAR POST GRADUATE INSTITE OF CANCER,CUTTACK	ADV. VS	// ()
63	D-CONTC/6862/2024 CONTC/1227/2024	BIBHUTI BHUSAN KAR VS SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA	ACHYUTANANDA PATTANAİK VS	// ()
64	D-CONTC/8283/2024 CONTC/1228/2024	MRUTYUNJAYA PANDA VS SUSHIL KUMAR LOHANI,P.R. AND D.W. DEPT.	PRADEEP KUMAR MAHAPATRA VS	// ()
65	D-CONTC/7810/2024 CONTC/1229/2024	PRAFULLA CH. PANDA VS DR. BIJAYA KUMAR MOHAPATRA, DIRECTOR OF HEALTH SERVICES, ODISHA, BBSR.	SRIDHAR RATH VS	// ()
66	D-CONTC/8235/2024 CONTC/1230/2024	BIJAYA KUMAR PARIDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// ()
67	D-CONTC/6902/2024 CONTC/1231/2024	KAMALAKANTA MOHANTA VS ANU GARG, SPECIAL SECY., TO GOVT. OF ODISHA, WR DEPT.	ADV VS	// ()
68	D-CONTC/4687/2024 CONTC/1232/2024	AMIT KUMAR KHORA VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/4359/2024 CONTC/1233/2024	KANHU CHARAN PATRA,C.D.M. AND P.H.O.,KORAPUT SURESH KUMAR RANABIR VS BHABATARAN SAHOO, SUB COLLECTOR,PURI.	ADV. VS	// // ()
70	D-CONTC/3888/2024 CONTC/1234/2024	BIJAY KUMAR BEHERA VS ATANU MOHANTY, AUTHORIZED OFFICER, ICICI BANK LTD., BBSR	TAPAN KUMAR JENA SAMANTA VS	// () //
71	D-CONTC/3749/2024 CONTC/1235/2024	SUDEEPA DEY VS INDRAMANI TRIPATHY,DIRECTOR, ST AND SC DEVELOPMENT DEPT,ODISHA	ADV VS	// () //
72	D-CONTC/3748/2024 CONTC/1236/2024	SAIBANDAN BISWAL VS DIRECTOR, ST AND SC DEVELOPMENT DEPT,ODISHA	ADV VS	// () //
73	D-CONTC/3747/2024 CONTC/1237/2024	DEBASHIS BHOL VS DIRECTOR, ST AND SC DEVELOPMENT DEPT.,ODISHA	ADV VS	// () //
74	D-CONTC/5649/2024 CONTC/1238/2024	SAMIR MOHANTY VS MANAS RANJAN BARIK, PRINCIPAL SECY., LAW DEPT.	ADV. VS	// () //
75	D-CONTC/5608/2024 CONTC/1239/2024	DAMODAR DASH VS ASWATHY S., I.A.S.	ADV. VS	// () //
76	D-CONTC/7571/2024 CONTC/1240/2024	BANITA MALIK VS SUBHRANSU SAHOO, B.D.O.,PATTAMUNDAI	GANESWAR BEHERA VS	// () //
77	D-CONTC/5489/2024 CONTC/1241/2024	SUBASH KUMAR NAYAK VS MISHRANI KUMBHAR,BEO,ATTABIRA	ADV. VS	// () //
78	D-CONTC/8299/2024 CONTC/1242/2024	SAHADEV BEHERA VS ROOPA ROSHAN SAHOO, I.A.S.	TUSAR KANTI PRAHARAJ VS	// () //
79	D-CONTC/8686/2024 CONTC/1243/2024	ARAKHITA ROUT VS ASWATHY S., IAS	PITAMBAR BEHERA VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/5461/2024 CONTC/1244/2024	RAMANUJ DAS VS PRODUS KUMAR NAIK, DISTRICT EDUCATION OFFICER, PARALAKHEMUNDI, GAJAPATI	ADV. VS	// 0
81	D-CONTC/5423/2024 CONTC/1245/2024	LAXMI SAHU VS ARAVIND AGRAWAL, COMMNR CUM SECY, DEPTT., OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// 0
82	D-CONTC/7056/2024 CONTC/1246/2024	AMIYASAR TANDI VS SUSANT KUMAR CHOPDAR,DEO,KALAHANDI	SASWAT KUMAR ACHARYA VS	// 0
83	D-CONTC/8089/2024 CONTC/1247/2024	NIROD CHANDRA MOHANTA VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0
84	D-CONTC/8082/2024 CONTC/1248/2024	PRAFULLA KUMAR PANIGRAHI VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0
85	D-CONTC/8084/2024 CONTC/1249/2024	MANTU KUMAR SASMAL VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0
86	D-CONTC/7391/2024 CONTC/1250/2024	KHULANA SUNDARI DEI VS SHUBHA SHARMA, I.A.S.	ADV VS	// 0
87	D-CONTC/6897/2024 CONTC/1251/2024	SUBHAJIT MOHAPATRA VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0
88	D-CONTC/6002/2024 CONTC/1252/2024	MANAS PANDA VS DEBIDUTTA BISWAL, I.C OF P.C.C.F.(KL), ODISHA	ADV. VS	// 0
89	D-CONTC/4234/2024 CONTC/1253/2024	PARAMANANDA BARIK VS ASWATHY S., I.A.S.	adv. VS	// 0
90	D-CONTC/7749/2024 CONTC/1254/2024	JAGADISH PRASAD SWAIN VS ANU GARG, I.A.S.	ADV. VS	// 0
91	D-CONTC/7954/2024	ACHARI SATYABRATA MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1255/2024	VS ASWATHY S., I.A.S.	VS	0 //
92	D-CONTC/8212/2024 CONTC/1256/2024	HRUDANANDA NAYAK VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
93	D-CONTC/8237/2024 CONTC/1257/2024	NARENDRA PRASAD MAJHI VS SATYABRATA SAHU, ADDL. CHIEF SECY., R. AND D.M. DEPTT., ODISHA	ADV. VS	// 0 //
94	D-CONTC/2185/2024 CONTC/1258/2024	RABINDRA KUMAR SAHOO VS NARAHARI SETHI,OAS I,COLLECTOR AND D.M.,CUTTACK	BIKASH KUMAR ROUTRAY VS	// 0 //
95	D-CONTC/2184/2024 CONTC/1259/2024	DUKHISHYAM SATPATHY VS NARAHARI SETHI,OAS I,COLLECTOR AND D.M.,CUTTACK	BIKASH KUMAR ROUTRAY VS	// 0 //
96	D-CONTC/4595/2024 CONTC/1260/2024	MANI KAMAL KERKETTA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
97	D-CONTC/5384/2024 CONTC/1261/2024	SAKUNTALA DAS VS SUSBHALAXMI NAYAK, D.E.O, KENDRAPARA	KIRAN ROUT VS	// 0 //
98	D-CONTC/3941/2024 CONTC/1262/2024	KANGALI CHARAN SASMAL VS SANJAY KUMAR PANDA,TAHASILDAR,JALESWAR	SOUGAT DASH VS	// 0 //
99	D-CONTC/4018/2024 CONTC/1263/2024	SURESH KUMAR ROUT VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/4020/2024 CONTC/1264/2024	SUSHIL KUMAR NAYAK VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
101	D-CONTC/1192/2024 CONTC/1265/2024	PRASANTA KUMAR KANUNGO VS BISIKESAN DEHURY, O.A.S.	ADV. VS	// 0 //
102	D-CONTC/8548/2024 CONTC/1266/2024	KUMUDA CHANDRA PRADHAN VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/8551/2024 CONTC/1267/2024	ANU GARG, I.A.S. RABINDRANATH BISOYI VS	ADV. VS	// // ()
104	D-CONTC/3744/2024 CONTC/1268/2024	ANU GARG, I.A.S. GITANJALI JENA VS	ADV VS	// // ()
105	D-CONTC/3745/2024 CONTC/1269/2024	DIRECTOR, ST AND SC DEVELOPMENT DEPT ARPITA JENA VS	ADV VS	// // ()
106	D-CONTC/4453/2024 CONTC/1270/2024	DIRECTOR, ST AND SC DEVELOPMENT DEPT BIRKISHORE BILUNG VS	ADV VS	// // ()
107	D-CONTC/6596/2024 CONTC/1271/2024	JYOTIBIKASH DASH, B.D.O, NUAGON, SUNDARGARH SANJAYA KUMAR NAHAK VS	ADV. VS	// // ()
108	D-CONTC/5900/2024 CONTC/1272/2024	ARAVIND AGRAWAL, I.A.S. MANOJ KUMAR MISHRA VS	SAROJANANDA MISHRA VS	// // ()
109	D-CRLA/3562/2024 CRLA/151/2024	ASWATHY S., I.A.S. SRINIBAS BHOI VS	SARAT KUMAR JENA VS	// BARGARH RURAL /211 /2023 SPECIAL JUDGE,BARGARH(Bargarh)
110	D-CRLA/3560/2024 CRLA/152/2024	STATE OF ODISHA SUDAM GARTIA VS	SARAT KUMAR JENA VS	Spl/0000110/2023 BARGARH RURAL /211 /2023 SPECIAL JUDGE,BARGARH(Bargarh)
111	D-CRLA/5063/2024 CRLA/153/2024	STATE OF ODISHA JITUN @ ASISH MAHALA VS	RAMANI KANTA PATTANAIAK VS	Spl/0000110/2023 MANGALPUR /36 /2024 SPL.JUDGE,JAJPUR(Jajapur)
112	D-CRLA/4822/2024 CRLA/154/2024	STATE OF ODISHA BAPI @ ASHOK SAHOO VS	RAKESH KUMAR MALLICK VS	Spl/000010/2024 SARANAKUL /36 /2018 ADDL. DIST. AND SESSION JUDGE, OD
113	D-CRLA/5446/2024 CRLA/155/2024	STATE OF ODISHA SARAT ROUT VS	ASHOK JENA VS	ST/0000221/2018 KHUNTUNI /11 /2019 SPECIAL COURT,CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000022/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/5731/2024 CRLA/156/2024	FATERAM SING @ SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /226 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000189/2023
115	D-CRLA/5937/2024 CRLA/157/2024	STYA PRAKASH BEHERA VS STATE OF ODISHA(VIG.)	BANSHIDHAR BAUG VS	BHUBANESWAR VIGILANCE /38 /2007 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000063/2012
116	D-CRLA/5438/2024 CRLA/158/2024	NAGARJUNA BISOI VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	PHULBANI SADAR /77 /2022 AD-HOC A.D.J. (FTSC), PHULBANI(Kand Spl/0000025/2022
117	D-CRLA/5723/2024 CRLA/159/2024	AJAYA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /305 /2020 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000098/2020
118	D-CRLMA/4684/2024 CRLMA/35/2024	SANDEEP KUMAR SAHU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	BAIDYANATHPUR /40 /2012 (//
119	D-CRLMC/4436/2024 CRLMC/550/2024	SASUPILLI SHIVAMANI@S.SIVAMANI VS STATE OF ODISHA	S.S.RAY (2) VS	KASINAGAR /122 /2020 P.M.J.J.B.,PARALAKHEMUNDI(Gajapati) J.R/0000001/2021
120	D-CRLMC/5137/2024 CRLMC/551/2024	GULU SAMANTRAY VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BEGUNIA P.S. /73 /2000 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000010/2000
121	D-CRLMC/4385/2024 CRLMC/552/2024	JITENDRA RAULO@JITU VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /187 /2012 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000057/2017
122	D-CRLMC/4518/2024 CRLMC/553/2024	MANAS NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CAPITAL P.S. /449 /2017 AD HOC ADDITIONAL SESSIONS JUDGE TR/0002300/2017
123	D-CRLMC/5626/2024 CRLMC/554/2024	KANHU@KALANDI SAHOO@KALANDI CHARAN SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANGALPUR /99 /1997 S.D.J.M.,JAJPUR(Jajapur) GR/0000989/1997
124	D-CRLMC/5939/2024 CRLMC/555/2024	SANTOSH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000167/2022
125	D-CRLMC/5160/2024	BABU@SOUMYARANJAN DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /415 /2013

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/556/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BALASORE(Baleshwar) CT/0002823/2013
126	D-CRLMC/5171/2024 CRLMC/557/2024	MUNA@PRASANTA MUDULI@PRASANTA KUMAR MUDULI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BANTALA /142 /2013 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0002009/2013
127	D-CRLMC/5177/2024 CRLMC/558/2024	PURUSOTTAM BEHERA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	BINJHARPUR /58 /2006 A.D.J.,JJPUR(Jajapur) ST/0000183/2010
128	D-CRLMC/5184/2024 CRLMC/559/2024	PRAMILA TRIPATHY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MARSHAGHAI /187 /2021 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000890/2021
129	D-CRLMC/5401/2024 CRLMC/560/2024	ROHIT PATRA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	DEOGARH /95 /2020 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/0000139/2023
130	D-CRLMC/5534/2024 CRLMC/561/2024	NARAYAN NAIK VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /2 /1998 J.M.F.C,TALCHER(Anugul) GR/0000003/1998
131	D-CRLMC/5786/2024 CRLMC/562/2024	SUJIT THAPA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000005/2023
132	D-CRLMC/3848/2024 CRLMC/563/2024	BIRANCHI BAG VS STATE OF ODISHA	CHHABILAL NIAL VS	KOKSARA /52 /2011 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000019/2020
133	D-CRLMC/6117/2024 CRLMC/564/2024	PRAKASH SAHOO@PAPU VS STATE OF ODISHA	ASHWARIYA DASH VS	JAJPUR TOWN /203 /2014 SPL.JUDGE,JAJPUR(Jajapur) ICC/0000003/2022
134	D-CRLMC/3878/2024 CRLMC/565/2024	SAMIR PRADHAN@SRIKANTA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PANDA VS	BARAMBA /96 /2021 J.M.F.C.,BARAMBA(Cuttack) GR/0000094/2021
135	D-CRLMC/4123/2024 CRLMC/566/2024	BIMAL KUMAR CHAND@MUNA CHAND VS STATE OF ODISHA	UDIT NARAYAN JENA VS	MOHANA /138 /2019 J.M.F.C.,MOHANA(Gajapati) GR/0000158/2019
136	D-CRLMC/4248/2024 CRLMC/567/2024	SRIBATSA MOHANTY@ SHREEBASTA MOHANTY@ SUBHAM@JAGAN VS	SRIKANTA PANDA VS	JAGATPUR /286 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/6245/2024 CRLMC/568/2024	STATE OF ODISHA BISWAJIT DAS@PAPUNA VS	SIDHARTHA DAS VS	GR/0000676/2023 CHAULIAGANJA /56 /2024 J.M.F.C.(IV),CUTTACK(Cuttack)
138	D-CRLMC/5162/2024 CRLMC/569/2024	STATE OF ODISHA DEBPAL SINGH VS	SATYABRATA PANDA VS	GR/0000224/2024 AINTHAPALI /105 /2017 SPL.JUDGE,ANGUL(Anugul)
139	D-CRLMC/6071/2024 CRLMC/570/2024	STATE OF ODISHA SUNIL GUPTA VS	PRASANTA KUMAR NAYAK VS	Spl/0000005/2019 // J.M.F.C.,JHARSUGUDA(Jharsuguda)
140	D-CRLMP/5732/2024 CRLMP/287/2024	STATE OF ODISHA MAMATA MISHRA VS	SOUMYA MISHRA VS	ICC/0000005/2024 // ()
141	D-CRLMP/4824/2024 CRLMP/288/2024	STATE OF ODISHA PRAVAKAR PRADHAN VS	PADMANAVA JENA VS	// // ()
142	D-CRLMP/4941/2024 CRLMP/289/2024	STATE OF ODISHA MINI GARNAIK VS	SUJIT KUMAR SAHU VS	BANARAPAL /41 /2024 ()
143	D-CRLMP/4623/2024 CRLMP/290/2024	STATE OF ODISHA DHARMENDRA SINGH PARMAR VS	NIRANJAN PANDA VS	// // ()
144	D-CRLMP/4126/2024 CRLMP/291/2024	STATE OF ODISHA BIPIN BIHARI JENA VS	BIJAY KUMAR MOHANTY VS	GHASIPURA /428 /2023 ()
145	D-CRLMP/5112/2024 CRLMP/292/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	AMITAV DAS VS	// // ()
146	D-CRLMP/5550/2024 CRLMP/293/2024	SANTOSINI SAHU KIRANBALA SAHU VS	PRASANTA KUMAR SATAPATHY VS	// // ()
147	D-CRLMP/5648/2024 CRLMP/294/2024	STATE OF ODISHA BANDANA MAHANTA VS SHRUTISAGAR MOHANTA	SATYAJIT MOHAPATRA VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/4393/2024 CRLMP/295/2024	ASWINI KUMAR PARIDA VS BHARATEE JENA	BIBHU PRASAD MOHANTY VS	//0 () //
149	D-CRLMP/4064/2024 CRLMP/296/2024	ASWINI KUMAR PANDA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	//0 () //
150	D-CRLREV/2205/2024 CRLREV/77/2024	KSHANAPRAVA PANDA VS JOGESH CHANDRA SUKLA	HRUDANANDA MOHAPATRA VS	//0 DISTRICT AND SESSIONS JUDGE,NAYAGUDA CRA/000035/2022
151	D-CRLREV/5445/2024 CRLREV/78/2024	RAGHUNATH SAHU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SAMBALPUR SADAR /276 /2022 1ST ADDL SESSIONS JUDGE, SAMBALPUR ST/0000190/2023
152	D-CRLREV/5735/2024 CRLREV/79/2024	KRUTIBAS PRADHAN@KIRTI VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANAMUNDA /4 /2024 P.O. CHILDRENS COURT,BOUDH(Baudh) CRA/000003/2024
153	D-JCRLA/6140/2024 JCRLA/24/2024	RAMESH NAHAK VS STATE OF ODISHA	ADV. VS	KHALLIKOTE /10 /1999 2ND A.D.J.,BERHAMPUR(Ganjam) SC/000028/2000
154	D-JCRLA/6138/2024 JCRLA/25/2024	MITHUN DAS VS STATE OF ODISHA	ADV. VS	MARINE PS SONAPUR /1 /2020 ADHOC ADDL.DIST. AND SESSIONS JUDGE, Spl/000005/2020
155	D-JCRLA/6133/2024 JCRLA/26/2024	MANOJ KUMAR DALEI VS STATE OF ODISHA	ADV. VS	GOSANINUAGAM /79 /2019 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/000016/2020
156	D-JCRLA/6127/2024 JCRLA/27/2024	GUDAM BHUE VS STATE OF ODISHA	ADV. VS	BOLANGIR SADAR /215 /2020 A.D.J.,BOLANGIR(Balangir) SC/000059/2020
157	D-JCRLA/6124/2024 JCRLA/28/2024	BALIA @ BALARAM SAHU VS STATE OF ODISHA	ADV. VS	BERHAMPUR SADAR /95 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE, ST/0000114/2022
158	D-JCRLA/6244/2024 JCRLA/29/2024	RAJESH MALLICK VS STATE OF ODISHA	ADV. VS	SALIPUR /262 /2020 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000117/2020
159	D-MACA/4539/2024	BIRENDRA DWIBEDI	DEBASISH PATNAIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/91/2024	VS BRAJENDRA DWIBEDI	VS	1ST ADJ,CUTTACK(Cuttack) Mac/0000248/2021
160	D-MACA/3098/2024 MACA/92/2024	RASMITA KUMARI NAYAK VS SURENDRA SAHU	DEBASISH PATNAIK VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Mac/0000079/2020
161	D-MACA/4688/2024 MACA/93/2024	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD. VS RAJANI SAHOO	SUBRAT SATPATHY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000174/2017
162	D-MATA/6493/2024 MATA/61/2024	SOUMYAMAYEE MALLICK VS SUVRAJIT DASH	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000026/2020
163	D-MATA/5406/2024 MATA/62/2024	KALYANI DANDSENA VS SACHIDANANDA BARIHA	BISWAJIT NAYAK VS	// DISTRICT & SESSIONS JUDGE,SUNDER Os/0000018/2022
164	D-RPFAM/6345/2024 RPFAM/44/2024	RITU PURNIMA POTHAL VS DEBASISH SAHOO	BALARAM NAYAK VS	// JUDGE, FAMILY COURT, NABARANGP Crp/0000029/2020
165	D-RSA/7790/2024 RSA/43/2024	SANDHYA RANI PARIDA VS MAMATA MALLIK	BRAHMANANDA TRIPATHY VS	// 1ST ADJ,CUTTACK(Cuttack) RFA/0000109/2023
166	D-RSA/1106/2024 RSA/44/2024	BASANTA GOCHHAYAT VS MATRU PRASAD MISHRA	SURESH KUMAR MISHRA VS	// A.D.J.,ANGUL(Anugul) RFA/0000008/2017
167	D-RSA/5600/2024 RSA/45/2024	PRASANTA KUMAR MOHAPATRA VS BIBHUTI BHUSAN MOHAPATRA	GYANALOKA MOHANTY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000024/2022
168	D-RSA/755/2024 RSA/46/2024	BISWANATH MAHAPATRA VS BUDHEI BARIK	SHISHIR KUMAR SAMAL VS	// ADDL. DIST. AND SESSION JUDGE, OD RFA/0000002/2022
169	D-STREV/5590/2024 STREV/4/2024	M/S ADANI ENTERPRISES LTD. VS STATE OF ODISHA	PRANAYA KISHORE HARICHANDAN VS	// (//
170	D-TRP(C)/8078/2024 TRP(C)/49/2024	INDU BISWAKARMA VS	RASHMI RANJAN DAS VS	// (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/8249/2024 WA/239/2024	NARAYANA RATHI STATE OF ODISHA VS DIBAKAR BISWAL	SASWAT DAS, A.G.A. VS	// // 0 //
172	D-WA/5990/2024 WA/240/2024	STATE OF ODISHA VS RABINARAYAN MOHAPATRA	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
173	D-WA/5992/2024 WA/241/2024	STATE OF ODISHA VS KSHIROD KUMAR SWAIN	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
174	D-WA/8127/2024 WA/242/2024	STATE OF ORISSA VS JAYKRUSHNA BARIK	SANGRAM JENA, A.G.A. VS	// 0 //
175	D-WA/8114/2024 WA/243/2024	CHIEF SECRETARY TO GOVT. OF ODISHA VS SNEHAPRAVA DAS	SASWAT DAS,A.G.A VS	// 0 //
176	D-WA/8185/2024 WA/244/2024	STATE OF ODISHA VS ARUP KUMAR ROUTRAY	SANGRAM JENA,A.G.A VS	// 0 //
177	D-WA/7025/2024 WA/245/2024	STATE OF ODISHA VS BHASKAR CHANDRA MOHANTA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
178	D-WA/6001/2024 WA/246/2024	STATE OF ODISHA VS JAGABANDHU SWAIN	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
179	D-WA/7898/2024 WA/247/2024	STATE OF ODISHA VS MINARANI MOHANTY	SANGRAM JENA,A.G.A VS	// 0 //
180	D-WA/6008/2024 WA/248/2024	STATE OF ODISHA VS BATAKRUSHNA JENA	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
181	D-WA/8274/2024 WA/249/2024	STATE OF ODISHA VS SARAT CHANDRA PANDA	SASWAT DAS, A.G.A. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/4369/2024 WA/250/2024	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH VS MANOJ KUMAR BEHERA	AMITABH MISHRA VS	// 0 //
183	D-WA/8444/2024 WA/251/2024	STATE OF ODISHA VS JOGI NAYAK	TARUN PATNAIK, A.S.C. VS	// 0 //
184	D-WP(C)/7948/2024 WP(C)/4349/2024	JAGABANDHU PORAJA VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
185	D-WP(C)/6068/2024 WP(C)/4350/2024	DILLIP BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
186	D-WP(C)/7951/2024 WP(C)/4351/2024	SIBA MAJHI VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
187	D-WP(C)/7994/2024 WP(C)/4352/2024	SRIKANTA KUMAR DAS VS CHAIRMAN CUM M.D., ORISSA STATE ROAD TRANSPORT CORP., BBSR	SHASHI BHUSAN JENA VS	// 0 //
188	D-WP(C)/7642/2024 WP(C)/4353/2024	TRIPATI PRASAD MOHAPATRA VS THE SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY (BDA), KHURDA	TANMAY MISHRA VS	// 0 //
189	D-WP(C)/7644/2024 WP(C)/4354/2024	SANJULATA CHANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
190	D-WP(C)/7992/2024 WP(C)/4355/2024	AKURA ROURAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
191	D-WP(C)/8486/2024 WP(C)/4356/2024	BENUDHAR KAMPA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
192	D-WP(C)/8309/2024 WP(C)/4357/2024	RAGHUMANI JANI VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	// 0 //
193	D-WP(C)/4972/2024	PROJECT OFFICER LINGARAJ (OCP), TALCHER	HARIPAD MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4358/2024	VS	VS	0
		REGIONAL COMMNR. II, REGIOAL COAL MINES PROVIDENT FUND OFFICE, TALCHER		//
194	D-WP(C)/7803/2024	SNIGDHARANI SUNA	UMESH CHANDRA DORA	//
	WP(C)/4359/2024	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/8407/2024	ASIS KUMAR MOHANTY	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/4360/2024	VS	VS	0
		AUTHORISED OFFICER, CANARA BANK, BERHAMPUR		//
196	D-WP(C)/6342/2024	FEROJ KHAN	HARIHAR PANIGRAHI	//
	WP(C)/4361/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/7910/2024	SUBHADRA BEMAL	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/4362/2024	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/5647/2024	MANAGING DIRECTOR, THE ORISSA MINERALS DEVELOPMENT COMPANY LTD. BBSR	BBSR GANNATH SENAPATI	//
	WP(C)/4363/2024	VS	VS	0
		DEPUTY CHIEF LABOUR COMMNR. BBSR AND APPELLATE AUTHORITY		//
199	D-WP(C)/7953/2024	KAMULU PORAJA	DILLIP RAY	//
	WP(C)/4364/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/8488/2024	GOPAL KRISHNA BEHERA	MITU KUMAR BISWAL	//
	WP(C)/4365/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/8321/2024	HATIRAM MAJHI	ARJUNA CHARANA BEHERA	//
	WP(C)/4366/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/6344/2024	UMAKANTA ROUT	HARIHAR PANIGRAHI	//
	WP(C)/4367/2024	VS	VS	0
		THE REGIONAL DIRECTOR, RBI, BBSR		//
203	D-WP(C)/8431/2024	MOHAMMED SAHABUDDIN	BYOMOKESH SAHOO	//
	WP(C)/4368/2024	VS	VS	0
		SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, NH 23, SUNDARGARH		//
204	D-WP(C)/8349/2024	PRAMOD KUMAR BEURA	SANJIB MOHANTY	//
	WP(C)/4369/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/6814/2024 WP(C)/4370/2024	STATE OF ODISHA SURENDRA SAMANTARAY VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// // 0
206	D-WP(C)/6373/2024 WP(C)/4371/2024	STATE OF ODISHA RAJESWARI DEHURI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // 0
207	D-WP(C)/6149/2024 WP(C)/4372/2024	STATE OF ODISHA M/S. REDTECH SOLUTIONS INDIA PVT. LTD., CUTTACK VS JOINT COMMISSIONER OF ST (APPEAL), CTC	SANJIB RANJAN PANDA VS	// // 0
208	D-WP(C)/7464/2024 WP(C)/4373/2024	STATE OF ODISHA CHINMAYA BAGH VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// // 0
209	D-WP(C)/8333/2024 WP(C)/4374/2024	STATE OF ODISHA PATITAPABAN MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0
210	D-WP(C)/7312/2024 WP(C)/4375/2024	STATE OF ODISHA SUSHANTA KUMAR KARMI VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	// // 0
211	D-WP(C)/5240/2024 WP(C)/4376/2024	STATE OF ODISHA SUREKHA KUJUR VS STATE OF ODISHA	HARIPAD MOHANTY VS	// // 0
212	D-WP(C)/3583/2024 WP(C)/4377/2024	STATE OF ODISHA SIBANI PANDA VS STATE OF ODISHA	SAMARENDRA KUMAR MOHANTY VS	// // 0
213	D-WP(C)/5393/2024 WP(C)/4378/2024	STATE OF ODISHA BISWAJIT SAHOO VS STATE OF ODISHA	SONITA BISWAL VS	// // 0
214	D-WP(C)/8864/2024 WP(C)/4379/2024	STATE OF ODISHA MITARANI SAHOO VS THE ELECTION OFFICER CUM B.D.O.,DHENKANAL	TANMAY MISHRA VS	// // 0
215	D-WP(C)/8138/2024 WP(C)/4380/2024	STATE OF ODISHA ASWINI KUMAR DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/8694/2024 WP(C)/4381/2024	PARAMANANDA SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
217	D-WP(C)/8702/2024 WP(C)/4382/2024	NILAMANI BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
218	D-WP(C)/5366/2024 WP(C)/4383/2024	PRASANT PADHI VS STATE OF ODISHA	AKASH KUMAR PATTJOSHI VS	// 0 //
219	D-WP(C)/8133/2024 WP(C)/4384/2024	MADAN MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
220	D-WP(C)/8696/2024 WP(C)/4385/2024	INDRAMANI BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
221	D-WP(C)/8129/2024 WP(C)/4386/2024	MANOJ KUMAR PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
222	D-WP(C)/5960/2024 WP(C)/4387/2024	KSHITISH KUMAR SETHI VS THE STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// 0 //
223	D-WP(C)/8697/2024 WP(C)/4388/2024	MADHU SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
224	D-WP(C)/8719/2024 WP(C)/4389/2024	CHANDRA SEKHAR BUDHIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
225	D-WP(C)/7632/2024 WP(C)/4390/2024	SUSANTA KUMAR DAS VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
226	D-WP(C)/6203/2024 WP(C)/4391/2024	CHATURBHUJA KHAMARY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
227	D-WP(C)/8700/2024	KHUNJA SABAR @ KHANJABANI SABAR	MOHENDRA KUMAR MOHAPATRO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4392/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/8704/2024	JITA SABAR	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4393/2024	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/6480/2024	BHARAT CHARAN NAYAK	AGASTI KANUNGO	//
	WP(C)/4394/2024	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/8706/2024	BENUDHARA BUDHIA	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4395/2024	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/6537/2024	RAJU KHAN	DURLLABHA RANJAN MISHRA	//
	WP(C)/4396/2024	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/8715/2024	JAGAT JANI	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4397/2024	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/8720/2024	KISHOR CHANDRA BUDHIA	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4398/2024	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/8729/2024	UDENATH BUDHIA	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4399/2024	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/8716/2024	KSHYAMA SAGAR BUDHIA	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4400/2024	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/6658/2024	BANABIHARI HOTA	AVIJIT PATNAIK	//
	WP(C)/4401/2024	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/8723/2024	DURYODHAN MAJHI	MOHENDRA KUMAR MOHAPATRO	//
	WP(C)/4402/2024	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/7757/2024	BHAGABAN RAUT	DEBIDUTTA MOHAPATRA	//
	WP(C)/4403/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/8708/2024 WP(C)/4404/2024	STATE OF ODISHA KUMARI BHOI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
240	D-WP(C)/8730/2024 WP(C)/4405/2024	STATE OF ODISHA PULASTA BHOI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
241	D-WP(C)/7763/2024 WP(C)/4406/2024	STATE OF ODISHA SUNIL KUMAR ROUT VS	DEBIDUTTA MOHAPATRA VS	// // ()
242	D-WP(C)/8589/2024 WP(C)/4407/2024	STATE OF ODISHA SUCHITRA SAMANTARAY VS	SRINIVAS MOHANTY VS	// // ()
243	D-WP(C)/8712/2024 WP(C)/4408/2024	STATE OF ODISHA RAMESH CHANDRA PADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
244	D-WP(C)/7504/2024 WP(C)/4409/2024	STATE OF ODISHA SANTOSH KUMAR DASH VS	PRADEEP KUMAR MISHRA VS	// // ()
245	D-WP(C)/8449/2024 WP(C)/4410/2024	STATE OF ODISHA RASHMIREKHA MISHRA VS	BRAJA MOHAN SARANGI VS	// // ()
246	D-WP(C)/7745/2024 WP(C)/4411/2024	R.T.O.PURI BIJAY KUMAR CHHATOI VS	DEBIDUTTA MOHAPATRA VS	// // ()
247	D-WP(C)/8637/2024 WP(C)/4412/2024	STATE OF ODISHA PRASANT GUPTA VS	MANORANJAN PADHY VS	// // ()
248	D-WP(C)/8549/2024 WP(C)/4413/2024	BHAGIRATHI MURJIA NAKAPHUDI PRADHAN VS	MANAS PATI VS	// // ()
249	D-WP(C)/7467/2024 WP(C)/4414/2024	STATE OF ODISHA DOLAMANI MEHER VS	PRADEEP KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/7755/2024 WP(C)/4415/2024	KARTIK SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
251	D-WP(C)/5238/2024 WP(C)/4416/2024	RAMESH ORAM VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
252	D-WP(C)/8547/2024 WP(C)/4417/2024	BASEN KUMAR MARNDI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
253	D-WP(C)/8450/2024 WP(C)/4418/2024	DR. SANJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
254	D-WP(C)/5234/2024 WP(C)/4419/2024	PRAMILA BARUA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
255	D-WP(C)/8437/2024 WP(C)/4420/2024	JAYA NARAYAN DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
256	D-WP(C)/6822/2024 WP(C)/4421/2024	TUSHAR RANJAN PARIDA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //
257	D-WP(C)/8732/2024 WP(C)/4422/2024	BILASA JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
258	D-WP(C)/8509/2024 WP(C)/4423/2024	RABINDRA NATH GOUDA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
259	D-WP(C)/8739/2024 WP(C)/4424/2024	BHUBAN MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
260	D-WP(C)/7222/2024 WP(C)/4425/2024	BIRALA PANDA VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
261	D-WP(C)/5232/2024	CORNELIUS BECK	HARIPAD MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4426/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/8080/2024 WP(C)/4427/2024	M/S. ITD CEMENTATION INDIA LTD., MUMBAI VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
263	D-WP(C)/5231/2024 WP(C)/4428/2024	MUKESH ORAM VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
264	D-WP(C)/8789/2024 WP(C)/4429/2024	M/S SANUJA KUMAR LENKA, GANJAM VS SUPDT. OF CGST AND CENTRAL EXCISE, BERHAMPUR	ITISHREE TRIPATHY VS	// 0 //
265	D-WP(C)/6597/2024 WP(C)/4430/2024	BASANTI BISWAL VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
266	D-WP(C)/5230/2024 WP(C)/4431/2024	SURATI TOPO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
267	D-WP(C)/8782/2024 WP(C)/4432/2024	M/S PRAMILA BEHERA, MALKANGIRI VS ASST. COMMNR. OF STATE TAX, MALKANGIRI	ITISHREE TRIPATHY VS	// 0 //
268	D-WP(C)/8855/2024 WP(C)/4433/2024	SUNITA NAIK VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
269	D-WP(C)/8868/2024 WP(C)/4434/2024	BINOD BIHARI PARIDA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
270	D-WP(C)/8088/2024 WP(C)/4435/2024	KISHORE KUMAR AGRAWAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
271	D-WP(C)/8272/2024 WP(C)/4436/2024	SATYABRATA KARNA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
272	D-WP(C)/7716/2024 WP(C)/4437/2024	JOGINDRA NAHAK VS	SANDIPANI NAYAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/8863/2024 WP(C)/4438/2024	STATE OF ODISHA JITURAM PARIDA VS	PRANAB KUMAR SAMANTRAY VS	// // 0
274	D-WP(C)/8271/2024 WP(C)/4439/2024	STATE OF ODISHA AJIT KUMAR PADHY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
275	D-WP(C)/8861/2024 WP(C)/4440/2024	STATE OF ODISHA HEMENDRA KUMAR PARIDA VS	PRANAB KUMAR SAMANTRAY VS	// // 0
276	D-WP(C)/4938/2024 WP(C)/4441/2024	STATE OF ODISHA SHIBA CHARAN MUDNA VS	HARIPAD MOHANTY VS	// // 0
277	D-WP(C)/8268/2024 WP(C)/4442/2024	STATE OF ODISHA BHARATA SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
278	D-WP(C)/8310/2024 WP(C)/4443/2024	STATE OF ODISHA DR. MONALIKA RATH VS	SIDHANT KUMAR JENA VS	// // 0
279	D-WP(C)/6777/2024 WP(C)/4444/2024	STATE OF ODISHA SMITA DEBATA VS	BHABANI PRASAD MOHANTY VS	// // 0
280	D-WP(C)/6127/2024 WP(C)/4445/2024	THE CT AND GST OFFICER, CUTTACK II CIRCLE DILIP KUMAR MADHEI VS	SATYAJIT MOHAPATRA VS	// // 0
281	D-WP(C)/8565/2024 WP(C)/4446/2024	STATE OF ODISHA BANIBANDANA JENA VS	BANSHIDHAR BAUG VS	// // 0
282	D-WP(C)/6588/2024 WP(C)/4447/2024	SABITA NAYAK RASHMI RANJAN ROUT VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
283	D-WP(C)/8621/2024 WP(C)/4448/2024	STATE OF ODISHA REGIONAL ENGINEERING AND CONSTRUCTION, BHADRAK VS	JASHOBANTA DASH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/8784/2024 WP(C)/4449/2024	M/S ATULYA KUMAR BEHERA, PURI VS STATE TAX OFFICER, CT AND GST, PURI CIRCLE	ITISHREE TRIPATHY VS	// 0 //
285	D-WP(C)/8628/2024 WP(C)/4450/2024	NIRANJAN BEHERA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
286	D-WP(C)/8787/2024 WP(C)/4451/2024	M/S PRADIP SENAPATI, JAGATSINGHPUR VS SUPDT. OF CGST AND CENTRAL EXCISE, JAGATSINGHPUR	ITISHREE TRIPATHY VS	// 0 //
287	D-WP(C)/8626/2024 WP(C)/4452/2024	HRUSHIKESH BEHERA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
288	D-WP(C)/6560/2024 WP(C)/4453/2024	SANATAN SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
289	D-WP(C)/8633/2024 WP(C)/4454/2024	BHARATI PRUSTI VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
290	D-WP(C)/6591/2024 WP(C)/4455/2024	BHOLANATH MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
291	D-WP(C)/8903/2024 WP(C)/4456/2024	SAROJINI SAHOO VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
292	D-WP(C)/8015/2024 WP(C)/4457/2024	UTKAL KESHARI MOHAPATRA VS COMMISSIONER OF CT AND GST, CUTTACK	M/S. DEBENDRA KUMAR DHAR G.PATRA A.NAYAK ANUP NARAYAN MOHANTY VS	// // 0 //
293	D-WP(C)/7942/2024 WP(C)/4458/2024	SAMIM SAHADAT VS THE COMMNR., COMMERCIAL TAX AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
294	D-WP(C)/7723/2024 WP(C)/4459/2024	RAMESH NAYAK VS ODISHA STATE BAR COUNCIL, CUTTACK	 VS	// 0 //
295	D-WP(C)/5292/2024	NITYANANDA MOHAPATRA	SIDHARTH PRASAD DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4460/2024	VS	VS	0
		NALCO, BHUBANESWAR		//
296	D-WP(C)/8100/2024	TRILOCHAN SAHU	ANUP NARAYAN MOHANTY	//
	WP(C)/4461/2024	VS	VS	0
		THE COMMNR., CT AND GST, ODISHA		//
297	D-WP(C)/6369/2024	PRATAP DAS	RANJIT MOHANTY	//
	WP(C)/4462/2024	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/3274/2024	SOUMYAJIT CHAMPATI	BISWAJIT NAYAK	//
	WP(C)/4463/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/5903/2024	KANAKALATA MISHRA	TRILOCHAN PANIGRAHI	//
	WP(C)/4464/2024	VS	VS	0
		CHIEF ADMINISTRATOR, LORD JAGANNATH TEMPLE, PURI		//
300	D-WP(C)/7857/2024	KARISMA KHUNTIA	ANUP NARAYAN MOHANTY	//
	WP(C)/4465/2024	VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
301	D-WP(C)/6468/2024	JAYAKRUSHNA BEHERA	MANOJ KUMAR MOHANTY (2)	//
	WP(C)/4466/2024	VS	VS	0
		AO, UCO BANK, GADADHARAPUR		//
302	D-WP(C)/5465/2024	DIGAMBARA MIRDHA	RABINDRA NATH DEBATA	//
	WP(C)/4467/2024	VS	VS	0
		SPECIAL LAND ACQUISITION OFFICER, TALCHER-SAMBALPUR RAIL LINK.		//
303	D-WP(C)/6991/2024	M/S SIDHI DURGA AGRO AND AUTOMOBILES, CUTTACK	BHABANI PRASAD MOHANTY	//
	WP(C)/4468/2024	VS	VS	0
		THE GOODS AND SERVICE TAX COUNCIL, NEW DELHI		//
304	D-WP(C)/8672/2024	MAINA BARIK	SARAT CHANDRA MEKAP	//
	WP(C)/4469/2024	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/8453/2024	MAMATA BHUYAN	BRAJA MOHAN SARANGI	//
	WP(C)/4470/2024	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/8544/2024	SANTOSH KUMAR MAHAPATRA	DR.PURUSOTTAM CHULI	//
	WP(C)/4471/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/6202/2024 WP(C)/4472/2024	STATE OF ODISHA MAYADHAR MALLICK VS GOVERNOR, RESERVE BANK OF INDIA, NEW DELHI	KALPATARU MISHRA VS	// // 0 //
308	D-WP(C)/3661/2024 WP(C)/4473/2024	AKHILA KUMAR ROUTRAY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
309	D-WP(C)/6246/2024 WP(C)/4474/2024	SANDHYARANI SAHU VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
310	D-WP(C)/8674/2024 WP(C)/4475/2024	KUMUDINI PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
311	D-WP(C)/8005/2024 WP(C)/4476/2024	DANDAPANI PANIGRAHI VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
312	D-WP(C)/8524/2024 WP(C)/4477/2024	BRUNDABAN CHOUDHURY VS SECY. TO GOVT., S AND ME DEPT., BBSR	MANAS PATI VS	// 0 //
313	D-WP(C)/8835/2024 WP(C)/4478/2024	GADADHAR JAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
314	D-WP(C)/8926/2024 WP(C)/4479/2024	SIBAJI PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
315	D-WP(C)/8857/2024 WP(C)/4480/2024	JALADHAR BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
316	D-WP(C)/8802/2024 WP(C)/4481/2024	GOURA CHHATRIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
317	D-WP(C)/8953/2024 WP(C)/4482/2024	SASMITA SAMAL VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/8798/2024 WP(C)/4483/2024	JALADHAR PUJHARI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
319	D-WP(C)/8799/2024 WP(C)/4484/2024	MULA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
320	D-WP(C)/8532/2024 WP(C)/4485/2024	ARJUNA KUMAR MALLICK VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
321	D-WP(C)/8873/2024 WP(C)/4486/2024	SIDHESWAR NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
322	D-WP(C)/8685/2024 WP(C)/4487/2024	SIBANI PATRA VS UNION OF INDIA	ALOK KUMAR PANDA VS	// 0 //
323	D-WP(C)/5691/2024 WP(C)/4488/2024	ANITA MEHER VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
324	D-WP(C)/8659/2024 WP(C)/4489/2024	KUMUDINI BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
325	D-WP(C)/4202/2024 WP(C)/4490/2024	SATYA SAI DEVELOPMENT ORGANISATION,BHUBANESWAR VS COMMISSIONER OF INCOME TAX(EXEMPTION),HYDERABAD	KAJAL SAHOO VS	// 0 //
326	D-WP(C)/6033/2024 WP(C)/4491/2024	PRIYANJALI MOHARANA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
327	D-WP(C)/8579/2024 WP(C)/4492/2024	PRANAKRUSHNA JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
328	D-WP(C)/6974/2024 WP(C)/4493/2024	JITENDRA NARAYAN BHANJA DEO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
329	D-WP(C)/6689/2024	YOUTISH KUMAR NAYAK	PRASANNA KUMAR SAHOO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4494/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/8843/2024 WP(C)/4495/2024	CHANDAN KUMAR BHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
331	D-WP(C)/8666/2024 WP(C)/4496/2024	ASHOK SAWADIA @ AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
332	D-WP(C)/8845/2024 WP(C)/4497/2024	GAJINDRA MAJHI @ JATINDRA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
333	D-WP(C)/5260/2024 WP(C)/4498/2024	RADHAMANI PADHI VS KUMARI NAHAK	ASHOK KUMAR PRADHAN VS	// 0 //
334	D-WP(C)/8760/2024 WP(C)/4499/2024	ANSUMAN DAS VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
335	D-WP(C)/7029/2024 WP(C)/4500/2024	NARAHARI NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
336	D-WP(C)/5483/2024 WP(C)/4501/2024	RAJANI DALAI VS NAKULA DALAI	ASHOK KUMAR PRADHAN VS	// 0 //
337	D-WP(C)/8436/2024 WP(C)/4502/2024	SANDHYARANI DASH VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	PRATIK DASH VS	// 0 //
338	D-WP(C)/8866/2024 WP(C)/4503/2024	ABHIRAM JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
339	D-WP(C)/8571/2024 WP(C)/4504/2024	JAYANTI PATHAGARA, GANJAM VS PRESIDING OFFICER, LABOUR COURT, KORAPUT	NITISH KUMAR MISHRA VS	// 0 //
340	D-WP(C)/8977/2024 WP(C)/4505/2024	BRAJA KISHORE SWAIN VS	GYANENDRA KUMAR TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/8854/2024 WP(C)/4506/2024	STATE OF ODISHA SACHIKANTA BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
342	D-WP(C)/7649/2024 WP(C)/4507/2024	TILAK GOUDA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// // ()
343	D-WP(C)/8818/2024 WP(C)/4508/2024	PARSURAM GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
344	D-WP(C)/8851/2024 WP(C)/4509/2024	SURENDRA BAG @ SURENDRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
345	D-WP(C)/8859/2024 WP(C)/4510/2024	BHUBANESWAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
346	D-WP(C)/8848/2024 WP(C)/4511/2024	MOHAN SIKHA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
347	D-WP(C)/3724/2024 WP(C)/4512/2024	M/S. ESL STEEL LTD. JHARKHAND VS UNION OF INDIA	CHITTA RANAJAN DAS VS	// // ()
348	D-WP(C)/6953/2024 WP(C)/4513/2024	BHAGABAN ADITYA SERVICE COOPERATIVE SOCIETY, CUTTACK VS STATE OF ODISHA	AMITAV DAS VS	// // ()
349	D-WP(C)/7945/2024 WP(C)/4514/2024	DHANA JANI VS STATE OF ODISHA	PRASANNA KUMAR PATRA VS	// // ()
350	D-WP(C)/7017/2024 WP(C)/4515/2024	GANESH BEHERA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// // ()
351	D-WP(C)/6976/2024 WP(C)/4516/2024	JITENDRA NARAYAN BHANJA DEO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/7015/2024 WP(C)/4517/2024	KALANDI SAHU VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
353	D-WP(C)/7920/2024 WP(C)/4518/2024	SADHU PUKIA VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
354	D-WP(C)/8816/2024 WP(C)/4519/2024	PURANDAR JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
355	D-WP(C)/8826/2024 WP(C)/4520/2024	SINDUKA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
356	D-WP(C)/7228/2024 WP(C)/4521/2024	SANIDHI @ S. JANAKI VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
357	D-WP(C)/2925/2024 WP(C)/4522/2024	ANJANA KATHURIA VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN 2 VS	// 0 //
358	D-WP(C)/8810/2024 WP(C)/4523/2024	RAMJILAL CHHATRIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
359	D-WP(C)/7230/2024 WP(C)/4524/2024	PRADEEP KUMAR RATH VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
360	D-WP(C)/6956/2024 WP(C)/4525/2024	BULU BHOI VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
361	D-WP(C)/8130/2024 WP(C)/4526/2024	AMITABH MAITY VS GENERAL MANAGER, ELECTRICAL TPNODL, BALASORE	NIRANJAN PANDA VS	// 0 //
362	D-WP(C)/7288/2024 WP(C)/4527/2024	PRAVAKAR SATPATHY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
363	D-WP(C)/8831/2024	PABITRA MAJHI	MOHENDRA KUMAR MOHAPATRO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4528/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/6329/2024 WP(C)/4529/2024	AVIRUP SAHOO VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //
365	D-WP(C)/7950/2024 WP(C)/4530/2024	MANOJ KUMAR PATTNAIK @ MANOJ PATTNAIK VS BAR COUNCIL OF INDIA, NEW DELHI	SIDHARTH PRASAD DAS VS	// 0 //
366	D-WP(C)/8609/2024 WP(C)/4531/2024	PRADEEPTA KUMAR BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
367	D-WP(C)/7225/2024 WP(C)/4532/2024	PRADEEP KUMAR RATH VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
368	D-WP(C)/8223/2024 WP(C)/4533/2024	NARESH KUMAR TRIPATHY VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
369	D-WP(C)/8215/2024 WP(C)/4534/2024	DR. SASHIKALA BEURA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	H.M.DHAL VS	// 0 //
370	D-WP(C)/8204/2024 WP(C)/4535/2024	GOBINDA MEHER VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
371	D-WP(C)/6671/2024 WP(C)/4536/2024	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	ACHARYA DILLIP KUMAR VS	// 0 //
372	D-WP(C)/5845/2024 WP(C)/4537/2024	ACHYUTANANDA SWAIN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
373	D-WP(C)/6668/2024 WP(C)/4538/2024	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
374	D-WP(C)/8373/2024 WP(C)/4539/2024	M/S GIMPEX LTD., CHENNAI VS	RUPESH KUMAR KANUNGO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/4222/2024 WP(C)/4540/2024	DY. REGISTER OF DISTRICT JUDGE KHURDA, BBSR DR. PRABHUDATTA PRADHAN VS THE ODISHA POWER TRANSMISSION COMPANY LTD.(OPTCL), BBSR	SURYAKANTA DWIBEDI VS	// // ()
376	D-WP(C)/8438/2024 WP(C)/4541/2024	BRAJA SUNDAR DASH VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	PRATIK DASH VS	// // ()
377	D-WP(C)/8608/2024 WP(C)/4542/2024	SAROJ NATH DAS VS THE MD. ODISHA MINING CORPORATION LTD. BBSR	ARIJEET MISHRA VS	// // ()
378	D-WP(C)/6248/2024 WP(C)/4543/2024	SHANTILATA PRUSETH VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// // ()
379	D-WP(C)/5935/2024 WP(C)/4544/2024	MAMATA BHUYAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // ()
380	D-WP(C)/6035/2024 WP(C)/4545/2024	RUTUPARNA DAS VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// // ()
381	D-WP(C)/8936/2024 WP(C)/4546/2024	SASMITA SAMAL VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// // ()
382	D-WP(C)/7209/2024 WP(C)/4547/2024	GOLAK BIHARI RAYMOHAPATRA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// // ()
383	D-WP(C)/8749/2024 WP(C)/4548/2024	CHANDAN DAS @ CHANDRAMANI DAS VS DHUSASAN DAS	SUSHANTA KUMAR MOHANTY VS	// // ()
384	D-WPCRL/5947/2024 WPCRL/16/2024	PABITRA NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // ()
385	D-ABLAPL/3968/2024 ABLAPL/2097/2024	SATYABRATA DINDA @ NANA VS STATE OF ODISHA	PRAVASH CH JENA VS	// // RAIBANIA /16 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/4187/2024 ABLAPL/2098/2024	DAMBABUDHA RANA VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /306 /2021 () //
387	D-ABLAPL/4374/2024 ABLAPL/2099/2024	RAJIB KUMAR ROUL @ RAJIB ROUL VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	NAIKANI-DIHI /108 /2017 () //
388	D-ABLAPL/4390/2024 ABLAPL/2100/2024	RAHIM KHARA @ ROHIM KHORA VS STATE OF ODISHA	PREMRAJ GOUDA VS	BORIGUMMA /37 /2024 () //
389	D-ABLAPL/4538/2024 ABLAPL/2101/2024	SIMANCHALA PATRI @ MANTU PATRI VS STATE OF ODISHA	JNYANANANDA PANDA VS	SURADA /31 /2017 () //
390	D-ABLAPL/4770/2024 ABLAPL/2102/2024	MEDHA @ MEDHA KANHAR @ DARASHAN KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BAUNISUNI /57 /2019 () //
391	D-ABLAPL/4567/2024 ABLAPL/2103/2024	UTTAM KUMAR MOHANTY VS STATE OF ODISHA	NITTYANANDA MOHAPATRA VS	SIMULIA /16 /2024 () //
392	D-ABLAPL/4772/2024 ABLAPL/2104/2024	BALIA @ BALIA KANHAR @ SANURJA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BAUNISUNI /57 /2019 () //
393	D-ABLAPL/4682/2024 ABLAPL/2105/2024	DEBENDRA KUMAR GHADEI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	/ /0 () //
394	D-ABLAPL/4885/2024 ABLAPL/2106/2024	UDIYA @ UDAY MOHANTY VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /24 /2024 () //
395	D-ABLAPL/4685/2024 ABLAPL/2107/2024	MADHAB CHANDRA MOHANTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /48 /2024 () //
396	D-ABLAPL/4898/2024 ABLAPL/2108/2024	BAIDHARA MIRDHA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000075/2023
397	D-ABLAPL/5111/2024	SANJAY KUMAR BEHERA	ANIMESH MOHANTY	PARADEEP LOCK /79 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2109/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/4909/2024 ABLAPL/2110/2024	PRAVAT BARIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALIAPAL /57 /2023 () //
399	D-ABLAPL/5172/2024 ABLAPL/2111/2024	LOCHANA NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /40 /2024 () //
400	D-ABLAPL/5296/2024 ABLAPL/2112/2024	SIBA PRASADA NANDA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	INFOCITY PS /44 /2024 () //
401	D-ABLAPL/5068/2024 ABLAPL/2113/2024	PRADEEP PALEI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /89 /2024 () //
402	D-ABLAPL/5174/2024 ABLAPL/2114/2024	SUNA PRADHAN @ DEI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	BANAPUR P.S. /52 /2024 () //
403	D-ABLAPL/5093/2024 ABLAPL/2115/2024	LOKANATH BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /266 /2022 () //
404	D-ABLAPL/5440/2024 ABLAPL/2116/2024	DURGASHISH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DELANGA /52 /2024 () //
405	D-ABLAPL/5220/2024 ABLAPL/2117/2024	BABAN BAG @ BINE BAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /30 /2024 () //
406	D-ABLAPL/5094/2024 ABLAPL/2118/2024	RAJU @ TINKU GUPTA VS STATE OF ODISHA	CHIRANJIB ROUT VS	GOPALPRASAD /162 /2023 () //
407	D-ABLAPL/5238/2024 ABLAPL/2119/2024	DEBASISH SONI VS STATE OF ODISHA	SATYABRATA DASH VS	NAWAPARA /31 /2024 () //
408	D-ABLAPL/5100/2024 ABLAPL/2120/2024	SUBRAT DHAL VS	BIJAYA KUMAR BEHERA (1) VS	BINJHARPUR /92 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/5454/2024 ABLAPL/2121/2024	STATE OF ODISHA CHANDAN HARIJAN VS STATE OF ODISHA	PREMRAJ GOUDA VS	// JHARIGAM /82 /2023 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000082/2023
410	D-ABLAPL/5282/2024 ABLAPL/2122/2024	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	OM KUMAR BALIARSINGH VS	MANCHESWAR P.S. /506 /2023 () //
411	D-ABLAPL/5456/2024 ABLAPL/2123/2024	STATE OF ODISHA GANANATH BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BONTH /28 /2024 () //
412	D-ABLAPL/5459/2024 ABLAPL/2124/2024	STATE OF ODISHA HARSA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /33 /2024 () //
413	D-ABLAPL/5523/2024 ABLAPL/2125/2024	STATE OF ODISHA HINA @ GOBARDHAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /32 /2023 () //
414	D-ABLAPL/5475/2024 ABLAPL/2126/2024	STATE OF ODISHA MUKESH BARIK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TITILAGARH /219 /2020 () //
415	D-ABLAPL/5484/2024 ABLAPL/2127/2024	STATE OF ODISHA BIJAY NAYAK @ GANDU VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	KHANDAGIRI P.S. /78 /2024 () //
416	D-ABLAPL/5533/2024 ABLAPL/2128/2024	STATE OF ODISHA KALIA SAHOO VS STATE OF ODISHA	ADITI HOTA VS	N.T.P.C. /28 /2024 () //
417	D-ABLAPL/5488/2024 ABLAPL/2129/2024	STATE OF ODISHA DEV KARAN DALAI VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	KHANDAGIRI P.S. /60 /2024 () //
418	D-ABLAPL/5494/2024 ABLAPL/2130/2024	STATE OF ODISHA ROJA REDDY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	INFOCITY PS /440 /2023 () //
419	D-ABLAPL/5578/2024 ABLAPL/2131/2024	STATE OF ODISHA MANAS RANJAN PANDA @ JHUNIA @ MANAS PANDA VS STATE OF ODISHA	SWETALANA DAS VS	Bamapada (Industrial Area) /74 /2022 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000392/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/5587/2024 ABLAPL/2132/2024	TUBULA BEHERA VS STATE OF ODISHA	DEBASHIS NANDA VS	CUTTACK SADAR /97 /2024 () //
421	D-ABLAPL/5646/2024 ABLAPL/2133/2024	DAITARI BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /79 /2016 () //
422	D-ABLAPL/5651/2024 ABLAPL/2134/2024	BASANTI ROUT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /738 /2023 () //
423	D-ABLAPL/5680/2024 ABLAPL/2135/2024	SUNITA DALABEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /64 /2024 () //
424	D-ABLAPL/5667/2024 ABLAPL/2136/2024	KALIA @ MULIA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	ANGUL TOWN /610 /2014 () //
425	D-ABLAPL/5684/2024 ABLAPL/2137/2024	SADHA KISHAN VS STATE OF ODISHA	NARESH KUMAR NAIK VS	DHARUADIHI /21 /2024 () //
426	D-ABLAPL/5720/2024 ABLAPL/2138/2024	BENUDHARA PADHI @ BENU PADHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /168 /2023 () //
427	D-ABLAPL/5725/2024 ABLAPL/2139/2024	CHAKRADHAR MAHALIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	SUKINDA /50 /2024 () //
428	D-ABLAPL/5676/2024 ABLAPL/2140/2024	RUSHI KUMAR KERKETA@ BULU MUNDA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	RENGALI /146 /2023 () //
429	D-ABLAPL/5678/2024 ABLAPL/2141/2024	DILIP KUMAR MISHRA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	AINTHAPALI /115 /2016 () //
430	D-ABLAPL/5730/2024 ABLAPL/2142/2024	BISWAMBAR SAHOO @ SAHU VS STATE OF ODISHA	SANJIT MISHRA VS	BAGHAMARI /19 /2024 () //
431	D-ABLAPL/5777/2024	KEDARNATH SAMANTARAY	ACHYUTANANDA PATTANAIAK	AIR FIELD P.S. /47 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2143/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/5746/2024 ABLAPL/2144/2024	GUPTESWAR PATNAIK @ GUPTESWAR PATNAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/000010/2022
433	D-ABLAPL/5781/2024 ABLAPL/2145/2024	NAMITA PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /300 /2023 () //
434	D-ABLAPL/5753/2024 ABLAPL/2146/2024	CHANDANA @ CHANDAN BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	RAMBHA (KHALLIKOTE) /731 /2023 () //
435	D-ABLAPL/5783/2024 ABLAPL/2147/2024	BENU @ BUNU @ BENUA PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /312 /2023 () //
436	D-ABLAPL/5766/2024 ABLAPL/2148/2024	JAGA SWAIN @ JNANARANJAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /40 /2020 () //
437	D-ABLAPL/5872/2024 ABLAPL/2149/2024	ABANI KUMAR BAAG VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MAHILA P.S.(BBSR) /287 /2015 () //
438	D-ABLAPL/3529/2024 ABLAPL/2150/2024	HRUDANANDA ROUT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ABHAYACHANDPUR /250 /2023 () //
439	D-ABLAPL/5776/2024 ABLAPL/2151/2024	BINOD KUMAR NAYAK VS STATE OF ODISHA	SAROJ MOHARANA VS	DABUGAM /199 /2023 () //
440	D-ABLAPL/5899/2024 ABLAPL/2152/2024	NIRAKAR SENAPATI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	PATTAMUNDAI RURAL PS /65 /2024 () //
441	D-ABLAPL/4027/2024 ABLAPL/2153/2024	TUKUNA LENKA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /40 /2023 () //
442	D-ABLAPL/4246/2024 ABLAPL/2154/2024	DEBASHISA KHARA @ SONU KHARA VS	SRIKANTA PANDA VS	DASMANTAPUR /20 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/4521/2024 ABLAPL/2155/2024	STATE OF ODISHA SABIR AHEMAD VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// KHURDA P.S. /56 /2024 ()
444	D-ABLAPL/4356/2024 ABLAPL/2156/2024	STATE OF ODISHA RAHIM KHARA @ ROHIM KHORA VS STATE OF ODISHA	PREMRAJ GOUDA VS	// BORIGUMMA /36 /2024 ()
445	D-ABLAPL/5874/2024 ABLAPL/2157/2024	STATE OF ODISHA TUSHAR KUMAR PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// SORO /195 /2022 ()
446	D-ABLAPL/5693/2024 ABLAPL/2158/2024	STATE OF ODISHA BHUPENDRA DAS VS REPUBLIC OF INDIA	ABHISHEK DASH VS	// BHUBANESWAR CBI /7 /2021 ()